

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF JANUARY 2021

ABSTRACT

Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
Madras High Court - Commercial Division	1165	12	12	1165
Madras High Court - Commercial Appellate Division	90	22	1	111
Madurai Bench - Commercial Appellate Division	11	0	0	11

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE STATE OF TAMIL NADU AND UNION TERRITORY OF PUDUCHERRY FOR THE MONTH OF JANUARY 2021
ABSTRACT

Sr.No	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Ariyalur	0	0	0	0
2	Chennai	6	0	0	6
3	Coimbatore	263	10	1	272
4	Cuddalore	6	1	0	7
5	Dharmapuri	11	0	0	11
6	Dindigul	68	2	0	70
7	Erode	68	1	0	69
8	Kancheepuram	42	1	1	42
9	Kanniya Kumari	33	4	1	36
10	Karur	5	0	0	5
11	Krishnagiri	45	0	1	44
12	Madurai	53	13	0	66
13	Nagapattinam	0	0	0	0
14	Namakkal	51	0	0	51
15	Nilgiris	3	0	0	3
16	Perambalur	0	0	0	0
17	Pudukottai	72	1	0	73
18	Ramanathapuram	1	0	0	1
19	Salem	88	6	6	88
20	Sivagangai	0	0	0	0
21	Thanjavur	59	4	0	63
22	Theni	2	0	0	2
23	Thoothukudi	25	5	0	30
24	Tiruchirappalli	23	0	0	23
25	Tirunelveli	18	0	0	18
26	Tiruppur	284	2	1	285
27	Tiruvallur	128	2	0	130
28	Tiruvannamalai	7	0	0	7
29	Tiruvarur	6	0	0	6
30	Vellore	22	0	0	22
31	Villupuram	0	0	0	0
32	Virudhunagar	61	2	3	60
	Tamil Nadu Total	1450	54	14	1490
33	Puducherry	15	10	0	25
	Grand Total	1465	64	14	1515

JANUARY 2021
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of January 2021									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of January 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS 412/2020	P1-VEERAMANI KANNAN VS. R1-M/S SUPER AUDIO (MADRAS) PVT LTD	1.M/S.K.RATHINAVEL VS. 1.M/S.U.VINAY METHA 2.U.VIJAY METHA 3.I.ZURIYATH FATHIMA	-	-
2	Madras High Court	Chennai	CS 415/2020	P1-DR.S.CHANDRALEKHA P2-ISHWARYA FERTILILTY SERVICES PRIVATE LIMITED VS. R1-DR.ARAVIND CHANDER	1.M/S.V.REVATHY 2.J.VENNILA 3.T.HEMALATHA	-	-
3	Madras High Court	Chennai	CS 2/2021	P1-KANSAI NEROLAC PAINTS LTD VS. R1-PERUNGUDI REAL ESTATES PVT LTD R-2 BRIGADE ENTERPRISES LIMITED R-3 BRIGADE PROPERTIES PVT.LTD.	1.M/S.G.ALWIN GODWIN 2.AKHILA J.	09.12.2020	06.12.2020
4	Madras High Court	Chennai	CS 417/2020	P1-M/S.V.V.V. AND SONS EDIBLE OILS LTD VS. R1-M/S.S.G.R.(777) FOODS PVT LTD R-2 M/S.KAARMEGAM OIL MILLS	1.M/S.P.V.SUDAKAR 2.PAVITHRA RAMANI 3.V.ANAND VS. 1.M/S.M.S.BHARATH 2.K.PREMCHANDAR 3.L.RAMPRASAD	23.12.2020	21.12.2020
5	Madras High Court	Chennai	CS 418/2020	P1-A.D.PADMASINGH ISSAC P2- M/S.AACHI MASALA FOODS PVT. LTD. VS. R1-D.RAJA SINGH	1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY	-	-
6	Madras High Court	Chennai	CS 6/2021	P1-M/S.SCREEN SCENE MEDIA ENTERTAINMENT PVT. LTD. VS. R1-LIGHT HOUSE MOVIE MAKERS LLP R-2 B.MADHUSUDHANA REDDY R-3 SARASWATHI FILMS DIVISION	1.M/S.VIJAYALAKSHMI RAJAGOPAL 2.TANYA KAPOOR 3.S.SHANMITHA	07.01.2021	04.01.2021
7	Madras High Court	Chennai	CS 7/2021	P1-SEVEN SCREEN STUDIO VS. R1-BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LIMITED And 36 other Respondents	1.M/S.VIJAYAN SUBRAMANIAN 2.M.V.BHASKAR 3.A.MURALI	05.01.2021	04.01.2021
8	Madras High Court	Chennai	CS 4/2021	P1-M/S.VERTIV CAPITAL INC. P-2 M/S.VERTIV INC. P-3 M/S.GNARITAS INC. VS. R1-M/S.CETEX PETROCHEMICALS LIMITED	1.M/S.K.SURENDAR 2.CHENTHOORI PUGAZENDHI	07.10.2020	06.10.2020
9	Madras High Court	Chennai	CS 5/2021	P1-AADHARSHA CHITRALAYA PVT. LTD. VS. R1-ARIVAZHAGAN VENKATACHALAM R-2 M/S.ALLIN PICTURES	1.M/S.R.PARTHASARATHY 2.RAHUL BALAJI 3.B.MADHAN BABU	-	-
10	Madras High Court	Chennai	CS 9/2021	P1-M/S.CARBORUNDUM UNIVERSAL LTD VS. R1-KAILASH JAIN	1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN	04.01.2021	04.01.2021
11	Madras High Court	Chennai	CS 10/2021	P1-CURATIO HEALTH CARE (I) PRIVATE LIMITED Vs R1-.MAHARASHTRA SAFE CHEMISTS AND DISTRIBUTORS ALLIANCE LIMITED	1.M/S.M.S.BHARATH 2.K.PREMCHANDAR 3.L.RAMPRASAD	-	-
12	Madras High Court	Chennai	CS 412/2020	P1-VEERAMANI KANNAN VS. R1-M/S SUPER AUDIO (MADRAS) PVT LTD	1.M/S.K.RATHINAVEL VS. 1.M/S.U.VINAY METHA 2.U.VIJAY METHA 3.I.ZURIYATH FATHIMA	11.01.2021	07.01.2021

Form 3**List of cases in which Electronic Service of Process has taken place during the month of January 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of January 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial		Civil Suit	521

Form 5

List of cases in which Case Management Hearing was held during the month of January 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS 518/2016	P1-M/S.GREEN MEDIA DESIGNS VS. R1-M/S.VIJAYA BHARGAVI R-2 M/S.REAL IMAGE MEDIA R-3 M/S.GEMINI COLOUR LABORATORY	1.M/S.CHENNAI LAW ASSO 2.M.L.JOSEPH 3.K.SUBHASHINI SURESH VS. 1.M/S.AAV PARTNERS	04/08/16	04/01/2021
2	Madras High Court	Chennai	CS 477/2017	P1-M/S.INDIAN OIL CORPORATION LTD VS. R1-R.THIRUMALAI	1.M/S.MOHAMMED FAYAZ ALI VS. 1.M/S.S.RAVEEKUMAR 2.M.HARIHARAN	-	04/01/2021
3	Madras High Court	Chennai	CS 822/2013	P1-UNIMED TECHNOLOGIES LTD P-2 SUN PHARMACEUTICAL INDUSTRIES VS. R1-CADILA HEALTHCARE LTD R2-R-2 ZYDUS HEALTHCARE LIMITED	1.M/S.ARUN.C.MOHAN 2.BRINDA MOHAN 3.S.SUBA SHINY VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL	29-11-2013	06/01/2021
4	Madras High Court	Chennai	CS 91/2018	P1-M/S ALLIED INVESTMENTS AMP P-2 M/S ZENITH REAL ESTATES VS. R1-M/S.SAI SUPREME HOLDINGS	1.M/S.BFS LEGAL 2.K.M.AASIMSHEHZAD 3.P.V.BALASUBRAMANIAM VS. 1.M/S.ARUN KARTHIK MOHAN 2.SUHRITH PARTHASARATHY	07/02/2018	06/01/2021
5	Madras High Court	Chennai	CS 555/2015	P1-M/S.PENNA CEMENT INDUSTRIES VS. R1-M/S.URBAN TREE INFRASTRUCTURE R-2 ABHINAY MEHTA R-3 ABHISHEK MEHTA	1.M/S.S.VENKATESAN 2.UMA VENKATESAN 3.S.KRISHNA RAO VS. 1.M/S.AAV PARTNERS 2.A.PREMKUMAR 3.S.SENTHIL	10/07/2015	07/01/2021
6	Madras High Court	Chennai	CS 643/2019	P1-M/S.PENNA CEMENT INDUSTRIES LTD VS. R1-M/S.OSYAN PROPERTY-CHENNAI R-2 ABHINAY MEHTA R-3 ABHISHEK MEHTA	1.M/S.A.E.RAVICHANDRAN	-	07/01/2021
7	Madras High Court	Chennai	CS 560/2015	P1-M/S.PENNA CEMENT INDUSTRIES VS. R1-M/S.INFINITE SALTS WORLDWIDE R-2 ABHINAY MEHTA R-3 ABHISHEK MEHTA	1.M/S.S.VENKATESAN 2.UMA VENKATESAN 3.S.KRISHNA RAO VS. 1.M/S.AAV PARTNERS 2.A.PREMKUMAR 3.S.SENTHIL	-	07/01/2021
8	Madras High Court	Chennai	CS 562/2015	P1-M/S.PENNA CEMENT INDUSTRIES Limited VS. R1-M/S. OSYAN PROPERTY (INDIA) R-2 MR ABHINAY MEHTA R-3 MR ABHISHEK MEHTA	1.M/S.S.VENKATESAN 2.UMA VENKATESAN 3.S.KRISHNA RAO VS. 1.M/S..AAV PARTNERS 2.A.PREMKUMAR 3.S.SENTHIL	13-07-2015	07/01/2021
9	Madras High Court	Chennai	CS 571/2013	P1-SYMED LABS LIMITED VS. R1-MR.ALLA VENKATA REDDY R-2 LEE PHARMA LIMITED	1.M/S.BRINDA MOHAN 2.S.SUBA SHINY 3.S.DIWAKAR VS. 1.M/S.YOGESH KANNADASAN 2.N.SIVABHARATHI 3.B.KARTHIK	27-08-2013	11/01/2021
10	Madras High Court	Chennai	CS 259/2017	P1-N.RANGA RAO & SONS PVT.LTD. VS. R1-SREE ANNAPOORNA AGRO FOODS	1.M/S.RAJESH RAMANATHAN 2.VIJAYA NATARAJAN 3.S.DIWAKAR VS. 1.M/S.RAMJI 2.R.SATHISHKUMAR 3.R.GOPIKA	-	11/01/2021
11	Madras High Court	Chennai	CS 734/2009	P1-M/S.PYRAMID SAIMIRA PRODUCTION LTD., VS. R1-M/S.SREE RAAM FILMS PVT LTD.,	1.MR.A.CHIDAMBARAM VS. 1.M/S.R.PRASAD 2.D.NAGESH BABU 3.R.RAMESH	24-08-2009	18-01-2021
12	Madras High Court	Chennai	CS 334/2016	P1-LEGRANT FRANCE P-2 NOVATEUR ELECTRICAL AND VS. R1-ASWIN SEKAR R-2 SUBRAMANI And 12	1.M/S.ARUN C MOHAN 2.VASUNDHARA ARUN 3.BRINDHA MOHAN VS. 1.M/S.MURUGESH	17-06-2016	18-01-2021

Form 5

List of cases in which Case Management Hearing was held during the month of January 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				other Respondents	KASIVEL 2.A.RAJA MOHAMED		
13	Madras High Court	Chennai	CS 591/2019	P1-AKS JEWELLERY VS. R1-THE NEW INDIA ASSURANCE CO.LTD	1.M/S.N.P.VIJAY KUMAR 2.R.PRADEEP VS. 1.M/S.S.R.SUNDAR 2.A.S.SUBRAMANIAN 3.P.SURESH SRINIVASN	01/10/2019	18-01-2021
14	Madras High Court	Chennai	CS 459/2016	P1-MILLENNIUM DETERGENTS & Chemicals Sdn Bhd R2-Rep.by POA T.R.Bhaskar VS. R1-M/S.SAUNDARYA ASSOCIATES R-2 M.KARUNANIDHI R-3 A.MANIVASAKAM R-4 M/S.WEGO R-5 S.VENKATRAJ	1.M/S.B.CHANDRASEKARAN 2.RAJKISHORE BHAGWATSARAN VS. 1.M/S.RAMALINGAM & ASSO 2.M/S.S.P.PRABAKARAN	14-06-2016	20-01-2021
15	Madras High Court	Chennai	CS 915/2017	P1-M/S SUN TV NETWORK LTD VS. R1-M/S MADURAI KRISHNA NETWORK PRIVATE LIMITED	1.S.SNEHA 2.M.A.VIMAL MOHAN 3.V.DINESH RAJA VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY	22-11-2017	20-01-2021
16	Madras High Court	Chennai	CS 81/2018	P1-C.T.SUNDARAM VS. R1-M/S VARSHA CONSTRUCTION R-2 MILITARY ENGINEERING SERVICES R-3 MADRAS REGIMENTAL CENTRE	1.M/S.PAUL AND PAUL 2.J HUDSON SAMUEL & PARTNERS VS. 1.M/S.SURANA & SURANA 2.G.KALYAN JHABAKH 3.M/S.VENKATASWAMY BABU	02/02/2018	20-01-2021
17	Madras High Court	Chennai	CS 334/2018	P1-NETSWEEPER INC., A COMPANY VS. R1-NETSWEEPER TECHNOLOGIES PVT. Ltd R-2 C.GAJAPATHY and 4 other Respondents	1.M/S.FOX MANDAL & ASSOCIATES VS. 1.M/S.S.JAYACHANDRAN 2.S.JAYASEELAN	29-05-2018	20-01-2021
18	Madras High Court	Chennai	CS 751/2014	P1-A SQUARE HOUSING DEVELOPMENT PVT LTD., VS. R1-LAKKNA HOUSING PVT LTD R-2 T.M.G.ASSOCIATES R-3 TULIA INFRASTRUCTURES PVT.,LTD., R-4 AHMED AADHIL	1.M/S.M.KAMALANATHAN 2.JANA GOVARTHANA MAHESWARAN 3.JANA NARAYANA VIGHNESHWARAN VS. 1.M/S.S.PARISUTHAM 2.D.SAIRAMKUMAR 3.P.B.BALAJI	17-11-2014	25-01-2021
19	Madras High Court	Chennai	CS 91/2018	P1-M/S ALLIED INVESTMENTS AMP Housing P.Ltd, P-2 M/S ZENITH REAL ESTATES VS. R1-M/S.SAI SUPREME HOLDINGS Co. Pvt.Ltd.	1.M/S.BFS LEGAL 2.K.M.AASIMSHEHZAD 3.P.V.BALASUBRAMANIAM VS. 1.M/S.ARUN KARTHIK MOHAN 2.SUHRITH PARTHASARATHY	07/02/2018	25-01-2021
20	Madras High Court	Chennai	CS 366/2016	P1-M/S.R.K.M.POWERGEN PRIVATE Ltd., VS. R1-JAI BALAJI INDUSTRIES LTD.,	1.M/S.S.RAMACHANDRAN 2.T.SUDHANRAJ VS. 1.M/S.K.V.SHANMUGANATHAN 2.V.VAIJAYANTHIMALA 3.R.M.D.NAZARULLAH	-	25-01-2021

Form 6

Contested commercial cases disposed during the month of January 2021

<u>Sr.No</u>	<u>Court</u>	<u>District</u>	<u>Case No.</u>	<u>Petitioner Name Vs. Respondent Name</u>	<u>Advocate</u>	<u>Date of Registration</u>	<u>Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)</u>	<u>Date of Decision</u>	<u>Days for disposal</u>	<u>Nature of Disposal (Contested/Settled)</u>	<u>Date of execution of decree</u>	<u>Number of days for execution of decree from date of decision</u>	<u>Act Section</u>
1	Madras High Court	Chennai	CS 347/2020	P1-M/S.STAR MUSIC VS. R1-RASHEED PADINHARAYIL R-2 ABDUL MAJITH	1.M/S.M.V.SWAROOP 2.H.S.HREDAI 3.V.PRASHANTH KIRAN	02/12/2020	-	05/01/2021	-	Dismissed as Withdrawal	-	-	-
2	Madras High Court	Chennai	CS 701/2014	P1-BHARAT BALAR P-2 WHITE LION TRADING PRIVATE LTD VS. R1-RAJENDRA DISTRIBUTORS R2- SHA MAHENDRA KUMAR ASURAM R-3 SHA ASURAM MADAJI	1.M/S.ARUN C MOHAN 2.M/S.S.SATHIAMURTHI 3.S.RAGHUPATHI VS. 1.M/S.SURANA & SURANA	31/10/2014	-	07/01/2021	-	Dismissed as Withdrawal	-	-	-
3	Madras High Court	Chennai	CS 717/2019	P1-HATSUN AGRO PRODUCT LTD VS. R1-M/S.AROGYA RAHASYA PVT.LTD R-2 AMRUT LAL SIVANAND PATEL	1.M/S.SURANA & SURANA 2.G.KALYAN JHABAKH VS. 1.MRS. VIJAYA BHARATHI	16/12/2019	-	07/01/2021	-	Decreed	-	-	-
4	Madras High Court	Chennai	CS 149/2020	P1-ACOLYTE SOFT PVT. LIMITED VS. R1-M/S.KONDADUVO M ENTERTAINMENT	1.M/S. RUGAN AND ARYA VS. 1.M/S.ABDUL SALEEM 2.S.SARAVANAN	03/06/2020	-	07/01/2021	-	Decreed	-	-	-

Form 6

Contested commercial cases disposed during the month of January 2021

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				R-2 P.MADAN R-3 S.VENKATARAMAN R-4 GOUTHAM VASUDEV MENON R-5 RESHMA GHATALA									
5	Madras High Court	Chennai	CS 110/2020	P1-M/S.APEX LABORATORIES PVT.LTD VS. R1-HELBREDE HEALTHCARE LTD	1.M/S.R.SATHISH KUUMAR 2.G.RAMJI 3.R.GOPIKA VS. 1.M/S.SHABNAM BANU 2.T.SUSHIL SARAYU	05/03/2020	-	11/01/2021	-	Decree in terms of Memo of Compromise	-	-	-
6	Madras High Court	Chennai	CS 129/2020	P1-M/S.AMBUR STAR BRIYANI VS. R1-M/S.STAR BRIYANI	1.M/S.VIJAYAN SUBRAMANIAN 2.M.V BHASKAR 3.A.MURALI VS. 1..M/S.T.DHARANI 2.M.Sarath Kumar	16/03/2020	-	11/01/2021	-	Decree in terms of Memo of Compromise	-	-	-
7	Madras High Court	Chennai	CS 277/2020	P1-A.D PADMASINGH ISSAC P-2 M/S.AACHI MASALA FOODS PVT. LTD. VS. R1-K.PERIANDAVAR	1.M/S.C.DANIEL 2.GLADYS DANIEL VS. 1.M/S.S.EZHIL RAJ	13/10/2020	-	11/01/2021	-	Decree in terms of Memo of Compromise	-	-	-
8	Madras High Court	Chennai	CS 572/2003	P1-M/S K.A.S.ZAUNULABADIN & CO., VS. R1-M/S MURTHI LUNGI COMPANY	1.M/S A.PRABHAKARA REDDY 2.SUNITHA K. 3.N.DEVI VS. 1.M/S.S.VISWANATHAN 2.S.T.VENKATA	-	-	18/01/2021	-	Dismissed with Cost	-	-	-

Form 6

Contested commercial cases disposed during the month of January 2021

<u>Sr.No</u>	<u>Court</u>	<u>District</u>	<u>Case No.</u>	<u>Petitioner Name Vs. Respondent Name</u>	<u>Advocate</u>	<u>Date of Registration</u>	<u>Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)</u>	<u>Date of Decision</u>	<u>Days for disposal</u>	<u>Nature of Disposal (Contested/Settled)</u>	<u>Date of execution of decree</u>	<u>Number of days for execution of decree from date of decision</u>	<u>Act Section</u>
				R-2 A.DAKSHINA MURTHY R-3 A.D.SHEKAR	NARASIMHAN 3.A.MUTHUKUMAR								
9	Madras High Court	Chennai	CS 321/2020	P1-ZEE STUDIOS LTD. VS. R1-BHARATH SANCHAR NIGAM LTD. R-2 MAHANAGAR TELEPHONE NIGAM LTD. And 40 other Respondents	1.M/S.ARUN C.MOHAN 2.BRINDA MOHAN 3.S.KARTHIK VS. 1.M/S.SHIVAKUMAR & SURESH 2.M/S.A.M.AMUTHA GANESH	11/11/2020	-	21/01/2021	-	Dismissed as Withdrawal	-	-	-
10	Madras High Court	Chennai	CS 778/2014	P1-M/S.TRANS FREIGHT SHIPPING VS. R1-N.K.SHASHI KUMAR	1.M/S.D.SAIKUMARAN 2.S.JOHN VS. 1.M/S.K.SUMATHI	26/11/2014	-	22/01/2021	-	Dismissed with Cost	-	-	-
11	Madras High Court	Chennai	CS 350/2020	P1-M/S.APEX LABORATORIES PVT.LTD. VS. R1-M/S.ELDER PROJECTS LTD	1.M/S.R.SATHISH KUMAR 2.G.RAMJI 3.R.GOPIKA VS. 1.M/S.V.M.VENKATRAMANA 2.S.VISWANATHAN	02/12/2020	-	25/01/2021	-	Decree in terms of Memo of Compromise	-	-	-
12	Madras High Court	Chennai	CS 348/2020	P1-M/S.YANTRA FINTECH (I) LTD VS. R1-M/S.BIOMAX	1.M/S.AL.GANTHIMATHI 2.L.PALANIMUTHU 3.AR.KARTHIK LAKSHMANAN VS.	-	-	27/01/2021	-	Decree in terms of Memo of Compromise	-	-	-

Form 7**Summary of Commercial Cases during the month of January 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court	Chennai	1165	12	12	1165

JANUARY 2021
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of January 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of January 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of January 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of January 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of January 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA. 223/2020	M/S 14 REELS ENTERTAINMENT PRIVATE LIMITED REP. BY ITS DIRECTOR, MR.GOPI CHAND ACHANTA, PLOT NO.76, H NO.8-2-293/82/W/76, ROAD NO.7A, WOMENS CO-OPERATIVE, HOUSING SOCIETY, JUBILEE HILLS, HYDERABAD. VS M/S. EROS INTERNATIONAL MEDIA LIMITED REP. BY ITS DIRECTOR, GEE GEE UNIVERSAL, 5TH FLOOR, DOOR NO.2, OLD NO.16, 18/1 AND 2 MC NICHOLS ROAD, CHETPET, CHENNAI 600 031.	M/.S ANIRUDH KRISHNAN M/S.AIYAR & DOLIA	05.10.2020		25.01.2021	74	DISMISSED			

Form 7**Summary of Commercial Cases during the month of January 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	90	22	1	111

JANUARY 2021
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of January 2021									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of January 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of January 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of January 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of January 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of January 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11